

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1586

ANSWERED ON:14.08.2013

FDI IN EDUCATION SECTOR

Das Shri Ram Sundar;Karwariya Shri Kapil Muni;Singh Shri Bhola

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Foreign Direct Investment (FDI) has been permitted in the education sector;
- (b) if so, the details thereof;
- (c) the number of universities which have sought permission so far in this regard;
- (d) whether the Government has prepared any agenda to encourage FDI in the education sector and if so, the details thereof; and
- (e) the benefits accrued or likely to accrue to the education sector from FDI?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR)

- (a) & (b): Yes, Madam. The Government has allowed Foreign Direct Investment (FDI) up to 100% under the automatic route in the Education Sector.
- (c): Permission of the Ministry of Human Resource Development is not needed to be taken by any university since FDI is permitted through automatic route.
- (d): The Ministry of Human Resource Development has introduced the Foreign Educational Institutions (Regulation of Entry and Operations) Bill, 2010 in Parliament on 3rd May, 2010. The Bill seeks to put in place a mechanism to regulate the entry and operations of Foreign Educational Institutions (FEIs). It intends to enable the Government to permit the entry of reputed FEIs while preventing the entry of FEIs of dubious quality.
- (e): The entry and existence of high quality FEIs would interalia, contribute to enhancing the existing capacity of the higher education system; help in arresting the brain drain from the country; ensure the availability of education and research facilities of international standards; result in quality gains in Indian higher educational institutions through collaborations and partnerships, and facilitate higher investments in the higher education sector.